## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 197 OF 2015**

Dated: 12<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Sree Rayalaseema Alkalies & Allied Chemicals Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayan M.G.

Shridhar Prabhu

Counsel for the Respondent(s) : Ms. Srishti Govil for R.2,4 & 6

Mr. Ashok Bannidinni for R.5

## **ORDER**

It is stated that Respondent No.5 has not filed reply yet.

List the matter on <u>14.09.2017</u>. In the meantime, pleadings be completed.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt